

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 584/2019

New Delhi, this the 17th day of December, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Sh. I.C. Tiwari, Age 65½ years, Group 'A' S/o Sh. S.S. Tiwari, R/o H.No. 353, Ajay Park, Naya Bazar, Nazafgarh, Delhi-110043.

.. Applicant

(By Advocate: None)

Versus

- 1. Delhi Development Authority Through it's Vice Chairman Vikas Sadan, INA Market, New Delhi-110023.
- Vice Chairman
 Delhi Development Authority,
 Vikas Sadan, INA Market,
 New Delhi-110023.
- 3. Commissioner (Personnel)
 Delhi Development Authority
 Vikas Sadan, INA Market,
 New Delhi-110023.

.. Respondents

(By Advocate: Ms. Sriparna Chatterjee)



ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

When the O.A. was listed before the Deputy Registrar's Court for completion of pleadings, the leaned counsel for the applicant submitted that he is instructed to withdraw the O.A. In that view of the order, the O.A. is listed before us.

- 2. It appears that the applicant does not intend to pursue the O.A. and, accordingly, sought for permission to withdraw the O.A.
- 3. Permission is accorded. The O.A. is dismissed as withdrawn. There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

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